

Enacting Formula

18.05 $\frac{1}{2}$ hrs.

Amendment made:

PANEL OF CHAIRMEN

Page 1, line 1, -

[English]

for "Forty-third" substitute -

"Forty-fourth" (1)

(Shrimati Sheila Kaul)

MR. SPEAKER: The question is:

"That Enacting Formula, as amended, stand part of the Bill."

The motion was adopted.

Enacting Formula, as amended, was added to the Bill.

MR. SPEAKER: The question is:

"That the long title stand part of the Bill."

The motion was adopted.

The long title was added to the Bill.

SHRIMATI SHEILA KAUL: I beg to move:

"That the Bill, as amended, be passed."

MR. SPEAKER: The question is:

"That the Bill, is amended, be passed."

The motion was adopted.

MR. SPEAKER: I have to inform the House that under Rule 9 of the Rules of Procedure, I have nominated the following Members to the Panel of Chairmen.

1. Shri Sharad Dighe
2. Shri Peter G. Marbaniang
3. Shri Nitish Kumar
4. Shrimati Geeta Mukherjee
5. Shri Tara Singh
6. Shrimati Malini Bhattacharya
7. Shri Ram Naik
8. Shri P.C. Chacko
9. Shrimati Santosh Chowdhary
10. Prof. Rita Verma

MR. SPEAKER: I should really thank the Members for their excellent co-operation.

Now the House stands adjourned to re-assemble on Monday, the 13th December, 1993 at 11.00 a.m.

18.06 hrs.

The Lok Sabha then adjourned till Eleven of the Clock on Monday, the 13th December, 1993/Agrahayana 22, 1915 (Saka).